

No. DSJ/Bilaspur/Reader/2021-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 18th November, 2021.

OFFICE ORDER.

It is informed to the General Public, Advocates, Litigants, Prosecution and all the concerned that undersigned will be on casual leave w.e.f. 20.11.2021 to 24.11.2021 as such, the cases fixed during the said period (Civil, Criminal and Family Court cases) will be taken up for effective hearing in the following manner:

Cases fixed for hearing.	Cases adjourned for effective hearing.
20.11.2021	20.12.2021
22.11.2021	21.12.2021
23.11.2021	22.12.2021
24.11.2021	23.12.2021



(Davinder Kumar),
District & Sessions Judge,
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021- 7638.

Dated the 18th November, 2021.

Copy forwarded to:-

1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.


(Davinder Kumar),
District & Sessions Judge,
Bilaspur, H.P.